- (iv) (a) Annual Report and Accounts of the National Institute of Technology Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L. T. 486/18/24]

(x). A copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the Indian Council of Philosophical Research (ICPR), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L. T. 485/18/24]

## Notifications of the Ministry of Road, Transport and Highways

सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री हर्ष मल्होत्रा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

A copy each (in English and Hindi) of the following Notifications of the Ministry of Road, Transport and Highways, under Section 10 of the National Highways Act, 1956:-

- (i). (1) S.O. 2491(E)., dated the 28<sup>th</sup> June, 2024, entrusting the development and maintenance of certain sections of National Highways in the Union Territory of Jammu and Kashmir, as mentioned therein, to the Border Road Development Board, along with delay statement.
  - (2) S.O. 2492(E)., dated the 28<sup>th</sup> June, 2024, amending the Principal Notification No. S.O. 1096(E), dated the 4<sup>th</sup> August, 2005, along with delay statement.
  - (3) S.O. 2493(E)., dated the 28<sup>th</sup> June, 2024, amending the Principal Notification No. S.O. 4783(E), dated the 3<sup>rd</sup> November, 2023, along with delay statement.
  - S.O. 2494(E)., dated the 28<sup>th</sup> June, 2024, amending the Principal Notification No. S.O. 3228(E), dated the 11<sup>th</sup> August, 2021, along with

delay statement.

- (5) S.O. 2495(E)., dated the 28<sup>th</sup> June, 2024, rescinding the Notification No. S.O. 5107(E), dated the 30<sup>th</sup> November, 2023, along with delay statement.
- S.O. 2682(E)., dated the 10<sup>th</sup> July, 2024, amending the Principal Notification No. S.O. 689(E), dated the 4<sup>th</sup> April, 2011.
- S.O. 2683(E)., dated the 10<sup>th</sup> July, 2024, amending the Principal Notification No. S.O. 689(E), dated the 4<sup>th</sup> April, 2011.
- (8) S.O. 2788(E)., dated the 16<sup>th</sup> July, 2024, amending the Principal Notification No. S.O. 689(E), dated the 4<sup>th</sup> April, 2011.
- (9) S.O. 2789(E)., dated the 16<sup>th</sup> July, 2024, amending the Principal Notification No. S.O. 689(E), dated the 4<sup>th</sup> April, 2011.

[Placed in Library. For (1) to (9) See No. L. T. 389/18/24]

(ii). A copy each (in English and Hindi) of the following Notifications of the Ministry of Road, Transport and Highways, under sub-section (4) of Section 212 of the Motor Vehicles Act, 1988, along with Explanatory Memoranda and delay statement:-

- G.S.R. 886(E)., dated the 8<sup>th</sup> December, 2023, publishing the Central Motor Vehicles (Tenth Amendment) Rules, 2023.
- (2) G.S.R. 899(E)., dated the 18<sup>th</sup> December, 2023, publishing a Corrigendum to the NotificationNo. G.S.R. 886(E), dated the 8<sup>th</sup> December, 2023.
- G.S.R. 27(E)., dated the 5<sup>th</sup> January, 2024, publishing the Central Motor Vehicles (First Amendment) Rules, 2024.
- G.S.R. 32(E)., dated the 5<sup>th</sup> January, 2024, publishing the Motor Vehicles (Third Party Insurance Base Premium and Liability) Amendment Rules, 2024.
- (5) G.S.R. 38(E)., dated the 15<sup>th</sup> January, 2024, publishing the Central Motor Vehicles (Second Amendment) Rules, 2024.
- G.S.R. 141(E)., dated the 28<sup>th</sup> February, 2024, publishing the Central Motor Vehicles (Third Amendment) Rules, 2024.
- G.S.R. 159(E)., dated the 6<sup>th</sup> March, 2024, publishing the Central Motor Vehicles (Fourth Amendment) Rules, 2024.
- (8) G.S.R. 163(E)., dated the 8<sup>th</sup> March, 2024, publishing the Central Motor Vehicles (Fifth Amendment) Rules, 2024.
- (9) G.S.R. 174(E)., dated the 11<sup>th</sup> March, 2024, publishing the Central Motor Vehicles (Sixth Amendment) Rules, 2024.

- (10) G.S.R. 195(E)., dated the 14<sup>th</sup> March, 2024, publishing the Central Motor Vehicles (Seventh Amendment) Rules, 2024.
- (11) G.S.R. 212(E)., dated the 15<sup>th</sup> March, 2024, publishing the Central Motor Vehicles (Registration and Functions of Vehicle Scrapping Facility) Amendment Rules, 2024.
- (12) G.S.R. 354(E)., dated the 28<sup>th</sup> June, 2024, publishing the Central Motor Vehicles (Eighth Amendment) Rules, 2024.
- (13) G.S.R. 407(E)., dated the 16<sup>th</sup> July, 2024, publishing the Central Motor Vehicles (Ninth Amendment) Rules, 2024.

[Placed in Library. For (1) to (13) See No. L. T. 563/18/24]

(iii) A copy (in English and Hindi) of the Ministry of Road, Transport and Highways Notification No. S.O. 1306(E)., dated the 12<sup>th</sup> March, 2024, amending the Principal Notification No. S.O. 444(E), dated the 12<sup>th</sup> June, 1989, issued under sub-section (6) of Section 41 of the Motor Vehicles Act, 1988, along with Explanatory Memorandum and delay statement.

[Placed in Library. See No. L. T. 563/18/24]

MR. CHAIRMAN: Dr. L. Murugan.

## I. Finance and Appropriation accounts (2022-23) of UT of Jammu and Kashmir; and Appropriation Accounts (2022-23) of Union Government (Postal Services) and Indian Railways and related papers

II. Reports  $\left(2022\right)$  of the Comptroller and Auditor General of India

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I on behalf of Shri Pankaj Chaudhary lay on the Table, a copy each (in English and Hindi) of the following Reports, under clause (1) of article 151 of the Constitution: -

 (i) Finance Accounts (Volume-I and II) and Appropriation Accounts for the year 2022-2023 in respect of the Government of Union Territory of Jammu and Kashmir;

[Placed in Library. See No. L. T. 672/18/24]

- (ii) Union Government Appropriation Accounts (Postal Services) for the year 2022-2023;
- (iii) Indian Railways Appropriation Accounts Part I Review, Part II -